

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No.164 of 2015 & IA No. 264 of 2015**

**And**

**APPEAL No. 165 of 2015 & IA No. 267 of 2015**

**Dated: 23<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Appeal No.164 of 2015 & IA No. 264 of 2015**

**BSES Rajdhani Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)**

**Appeal No. 165 of 2015 & IA No. 267 of 2015**

**BSES Yamuna Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava**

**ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on **16.05.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**